

colleges, skill development centres, multi-purpose community centres, Sadbhav Mandap, Hunar Haat, hospitals, business centres, etc. have been constructed on Waqf properties; and

(b) if so, the details of Waqf properties and the location on which the said structures have been constructed as on date?

THE MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): (a) and (b) The Ministry of Minority Affairs has implemented Pradhan Mantri Jan Vikas Karyakram (PMJVK) earlier known as Multi-sectoral Development Programme (MsDP), a Centrally Sponsored Scheme, in identified Minority Concentration Areas (MCA) of the country with the objective of developing socio-economic assets and basic amenities in these areas to bring them at par with other parts of the country. Under the erstwhile MsDP, projects could be proposed by the States/UTs only on Government land. The MsDP was restructured in May 2018 and is now implemented as PMJVK. The PMJVK *inter alia* provides for construction of projects on land of Wakf or similar land from other notified Minority Communities.

The Ministry has in the current financial year *i.e.* 2019-20 sanctioned 10 hostels and 3 special schools in the State of Karnataka and 18 Residential Schools in Telangana under the PMJVK for construction on Waqf land situated in identified Minority Concentration Areas of the States. Further, the State Government of Rajasthan has since proposed Wakf land for construction of a Common Service Centre sanctioned by the Ministry in 2019-20 in Udaipur district of Rajasthan. Details of these projects are available on the website of the Ministry at <http://www.minorityaffairs.gov.in/empowered-committee-minutes>.

#### **Increase in visa fee for the Haj yatris**

915. SHRI SANJAY RAUT: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether it is a fact that Saudi Arabia has announced a nearly six-fold rise in Visa fee, which will make Haj pilgrimage costlier than before;

(b) if so, the details thereof;

(c) whether Government has requested Saudi Government for reducing the exorbitant fees, particularly for the poor Haj yatris; and

- (d) if so, Saudi Government response thereto?

THE MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): (a) and (b) The Government of Saudi Arabia has levied a uniform Visa fee of Saudi Riyal 300/- on pilgrims coming for Haj/Umrah for the first time in Haj 2020. However, a fee of Saudi Riyal 2000/- was levied on repeater Haj/Umrah pilgrims, which has been removed. The Ministry of Haj and Umrah of Saudi Arabia has not made any new official announcement regarding increase in Visa fees for Haj.

- (c) and (d) Do not arise.

#### **Job placements for minority youth**

916. SHRI PARIMAL NATHWANI: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) the details of physical and financial achievements of the "Upgrading the Skills and Training in Traditional Arts/Crafts for Development (USTTAD)" and "Nai Roshni" schemes for the last three years and the current financial year;

(b) the number of minority youth placed after participating in 'Seekho aur Kamao' (Learn and Earn) during the last three years;

(c) whether 'Seekho aur Kamao' ensures placements of minimum 75 per cent trainees, out of which at least 50 per cent placement is in organized sector; and

(d) if so, the number of minority youth provided employment during the last three years, State-wise?

THE MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): (a) Upgrading the Skills and Training in Traditional Arts/Crafts for Development (USTTAD) scheme was launched on 14th May, 2015 to preserve the rich heritage of traditional arts/crafts of minorities. The scheme aims at capacity building and updating the traditional skills of master craftsmen/artisans, documentation of identified traditional arts/crafts of minorities, setting standards for traditional skills, training of minority youths in various identified traditional arts/crafts through master craftsmen and developing national and international market linkages. Hunar Haats are organised in various parts of the country, which provides direct and indirect employment to skilled artisans and crafts persons. 14 Hunar Haats have been organized so far under the Scheme for the benefit of artisans and culinary experts from minority groups. The physical and financial achievements